

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 196 of 2015 & IA-335 of 2015.**  
**Appeal No. 186 of 2015 & IA-318 of 2015 and**  
**O.P. No.1 of 2015**

**Dated** : **23<sup>rd</sup> March, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Appeal No. 196 of 2015 & IA-335 of 2015**

**BSES Rajdhani Power Ltd. & Anr.** .... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** .... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Counsel for the Respondent(s): Mr. Pradeep Misra for DERC

**Appeal No. 186 of 2015 & IA-318 of 2015**

**Tata Power Delhi Distribution Ltd.** .... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** .... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Alok Shankar  
Counsel for the Respondent(s): Mr. Pradeep Misra for DERC

**O.P. No.1 of 2015**

**Tata Power Delhi Distribution Ltd.** .... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** .... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Counsel for the Respondent(s): Mr. Pradeep Misra for DERC

**ORDER**

These Appeals are already fixed for arguments on 28.3.2016.

Let these be placed on **28<sup>th</sup> March, 2016.**

**(T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**